## GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1625 ANSWERED ON:04.08.2010 ISSUE OF OCI CARDS Antony Shri Anto

## Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Government is issuing Overseas Citizen of India (OCI) cards to the people of Indian origin;

(b) if so, the details thereof;

(c) the salient features of OCI cards;

(d) the number of applications received for issue of OCI card and the number of OCI cards issued so far, country-wise;

(e) whether the Government has received complaints regarding the delay in issuing OCI cards; and

(f) if so, the details thereof including the steps taken by the Government in this regard?

## Answer

## MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): Yes, Sir.

(b) & (c): Details and salient features are given in Annexure 'A'.

(d): The number of applications received for issue of OCI cards as on 30.6.2010, is 648977.

The number of OCI cards issued till June 30, 2010 is 619603. Country-wise break-up is given in Annexure 'B'.

(e) & (f): Normally OCI cards are issued with in the stipulated period of one month. In some cases complaints regarding delay are received which primarily includes applicants who had registered online but had not submitted the hard copies of their applications at concerned Indian Mission/ Post abroad/MHA, incomplete/ineligible applications, which may have been returned without processing and applications which are at various stages of processing etc. In some Indian Missions and Posts there is from time to time an accumulation of pendency of OCI applications. To ensure timely disposal the Ministry authorise such Missions/ Posts concerned to engage local staff for a temporary period and ensure timely disposal.